

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1625
(To be answered on the 11th February 2021)**

GREENFIELD AIRPORTS

1625. **SHRI SANJAY SADASHIV RAO MANDLIK
SHRI BIDYUT BARAN MAHATO
SHRI SHRIRANG APPA BARNE
SHRI SUDHEER GUPTA
SHRI CHANDRA SEKHAR SAHU**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of the Greenfield airports sanctioned so far during each of the last three years, State-wise;
(b) the name of the States which have submitted their proposals for setting up of new Greenfield airports during each of the last three years;
(c) the details of the criteria fixed for setting up of such airports in the country;
(d) the details of funds allocated and utilized for setting up of Green field airports during the above period;
(e) the details of the physical targets fixed in this regard and achieved so far, Greenfield airport-wise; and
(f) the details of cost of various Greenfield airports escalated due to delays and the corrective steps taken by the Government in this regard?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) During the last three years, Government of India has accorded 'In-principle' approval for development of new Greenfield airports at Hirasar (Rajkot) in Gujarat, Hollongi (Itanagar) in Arunachal Pradesh and Jewar (Noida) in Uttar Pradesh.

(b) During the last three years, proposals have been received from State Governments for 'site clearance' for New Greenfield Airports namely, Mandi in Himachal Pradesh, Kota in Rajasthan, Pantnagar in Uttarakhand, Kottayam and Kasargod in Kerala.

(c) A Greenfield airport policy is in place which prescribes procedure and conditions for development of a new Greenfield airport in the country. As per policy, if any developer including the State Govt. desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site-Clearance' and 'In-Principle' approval.

(d) to (f) The responsibility of implementation of airport project including funding of the project rests with the concerned airport developer and the respective State Government (in case the State Govt. is project proponent). Out of the three airports approved during the last three years, Airports Authority of India has undertaken development of Hollongi and Hirasar airports at original project costs of Rs. 646 Cr. and Rs.1405 Cr. respectively from its own resources with probable date of completion (PDC) for both the projects in December, 2022. Jewar airport is a project of State Government of Uttar Pradesh with original project cost Rs. 8638 Crore in Phase-I with PDC in 2023-24. However, timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc.
